

मध्य प्रदेश में आकाशवाणी केन्द्रों से
समाचार प्रसारण में भेदभाव

*119. श्री प्यारेलाल खण्डेलवाल :
क्या सूचना श्री प्रसारण मंत्री यह बताने को
कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश में
आकाशवाणी के इन्दौर और भोपाल केन्द्रों में
भेद-भावपूर्ण तथा एकपक्षीय समाचार प्रसारण
के निरोध में प्रदर्शन किये गये थे ;

(ख) यदि हाँ, तो उसका ज्वारा क्या
है ; और

(ग) डम सम्बन्ध में प्रदर्शनकारियों
द्वारा दिये गये जापन तथा उनकी मांगों का
ज्वारा क्या है ?

सूचना और प्रसारण मंत्री (श्री
बलराम साठे) : (क) जी, हाँ ?

(ख) जिस माननीय सदस्य ने यह
प्रश्न पूछा है उनके द्वारा और भारतीय
जनता पार्टी के अन्य कार्यकर्त्तियों द्वारा 16-1-
82 को आकाशवाणी के भोपाल केन्द्र के
सामने प्रदर्शन किये गये थे । मध्य प्रदेश के
कुछ विधायकों के नेतृत्व में भारतीय जनता
पार्टी के कार्यकर्त्तियों द्वारा 21-1-82 को
आकाशवाणी के इंदौर केन्द्र के सामने भी
प्रदर्शन किया गया था ।

(ग) यह आरोप लगाया गया था कि
भारतीय जनता पार्टी को गतिविधियों को
आकाशवाणी द्वारा उचित रूप से कवर
नहीं किया गया था । तथ्यात्मक रूप से
यह सच नहीं है ?

Questionnaire issued by Law Commis-
sion on the efficacy of the present
judicial system

*120. SHRIMATI AMARJIT
KAUR:

SHRI RAMANAND YADAV:

Will the Minister of LAW, JUS-
TICE AND COMPANY AFFAIRS be
pleased to state:

(a) whether the Law Commission
has circulated an elaborate question-
naire to elicit the opinion of the legal
profession on the efficacy of the
present judicial system; and

(b) if so, what are the points on
which the opinion has been sought
and which are the forums, agencies
and legal experts to whom the ques-
tionnaire has been sent?

THE MINISTER OF LAW, JUS-
TICE AND COMPANY AFFAIRS
(SHRI JAGAN NATH KAUSHAL):
(a) Yes, Sir,

(b) A copy of the Questionnaire,
which is self-explanatory, is laid on
the Table. The Questionnaire has
been issued to various institutions
and functionaries such as the Supre-
me Court and the High Courts,
Attorney-General, Solicitor-General
and Additional Solicitor-General, the
Bar Council of India and the High
Court Bar Associations Advocates-
General of the States, Deans of Fa-
culties of Law, Political Science and
Sociology of 17 prominent universi-
ties, Institutes of Management at
Hyderabad, Calcutta and Bombay,
Director of the Indian Law Institute,
Mayors of Municipal Corporations of
Bombay, Calcutta, Bangalore,
Hyderabad and Nagpur, Chambers of
Commerce & Industry and the various
Trade Unions. Steps have also been
taken by the Law Commission to
publish the Questionnaire in the lead-
ing law journals of the country.

[See Appendix CXXI, Annexure
No. 23]